

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.41/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S VENKATALAKSHMI TRADING COMPANY V/S M/S KUMAR AUDYOGIK VIKAS PVT. LTD.
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Hridesh Batra, Proxy for : *For the Operational Creditor*
Sh. V.V.S.N. Raju &
Sh. Tanmay Sadh, Advs.

Sh. Shubham Agarwal, Proxy for : *For the Corporate Debtor*
Sh. Rahul Agarwal, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Sh. Shubham Agarwal is present on behalf of the Corporate Debtor and states that the learned arguing counsel, Sh. Rahul Agarwal is not available today, and therefore seeks an adjournment.
- 2.** Let the matter be adjourned for further hearing on 10th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*